

DIVISION BENCH

ITEM NO.106

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.39/ALD/2021

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 20th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	DHANASHREE ELECTRONICS LTD V/S DAKSHINANCHAL VIDYUT VITRAN NIGAM LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Abhijit Majumdar, PCS : *For the Operational Creditor*
Sh. Anupam Mishra alongwith : *For the Corporate Debtor*
Sh. U.M. Tripathi, Advs.

ORDER

- 1.** Ld. Counsel representing the Corporate Debtor states that against the order passed by the Commercial Court, an appeal has been filed before the Hon'ble High Court of Calcutta, by the Respondent/ Corporate Debtor and the matter is already adjudicated there. He further states that the matter is pending adjudication.
- 2.** Be that as it may, let the matter be adjourned for further hearing on 2nd April, 2024, in view of the aforesaid position.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

20th February, 2024
Avaneesh Kumar Singh
(Stenographer)